

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1834
TO BE ANSWERED ON 06TH MARCH, 2018

NUMBER OF FOOD STORAGE DEPOTS

1834. KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:
SHRI JUGAL KISHORE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the number of Food Storage Depots and godowns including open godowns under FCI functional across the country, State-wise;
- (b) whether these godowns adequately cater to our requirement and if not, whether the Government proposes to meet the shortage;
- (c) whether it is true that the overall storage capacity required for Central Pool Stock in the country is about 600 LMT;
- (d) the total storage capacity available with Food Corporation of India (FCI), Central Warehousing Corporation (CWC) and State Agencies as on 31.12.2017;
- (e) whether the Government is constructing warehouses and silos mostly in PPP mode to augment and modernize the storage facilities, if so, the details of the proposed number of warehouses/silos being constructed; and
- (f) whether Warehousing Development and Regulatory Authority (WDRA) is the sole regulatory authority for agro warehousing, if so, the powers and functions of WDRA?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): As on 31.01.2018, there are total 2006 depots including open godowns under Food Corporation of India (FCI) which are functional across the country. The state-wise details are at Annexure-I.

(b), (c) and (d): Yes, Madam. On the basis of peak stock requirement during procurement season, the overall storage capacity required for central pool food grains in the country is about 600 Lakh Metric Tonnes (LMT). Against this, the total storage capacity available with Food Corporation of India (FCI), Central Warehousing Corporation (CWC) and the State Agencies, both owned and hired capacity, was 725.39 LMT as on 31.12.2017. This comprised 601.24 LMT covered godowns and 124.15 LMT cover and plinth (CAP) storage. As such, there is sufficient capacity for storage of central pool foodgrains at the national level.

(e): Yes, Madam. The Government is constructing warehouses and silos mostly in PPP mode to augment and modernize the storage facilities depending upon requirement in specific areas. The details are in Annexure-II.

(f): Warehousing Development and Regulatory Authority (WDRA) is the only regulatory authority set up by the Central Government in 2010 under the provisions of the Warehousing (Development & Regulation) Act, 2007. However, it is meant for regulating only those warehouses which issue Negotiable Warehousing Receipts (NWRs). No registration with WDRA is required for warehouses which do not issue NWRs.

As per Section 35 of the Warehousing (Development & Regulation) Act, 2007, the powers and functions of WDRA include the following:

- (i) to issue to the applicants fulfilling the requirements for warehousemen a certificate of registration in respect of warehouses, or renew, modify, withdraw, suspend or cancel such registration;
- (ii) to regulate the registration and functioning of accreditation agency, renew, modify, withdraw, suspend or cancel such registration, and specify the code of conduct for officials of accreditation agencies for accreditation of the warehouses;
- (iii) to specify the qualifications, code of conduct and practical training for warehousemen and staff engaged in warehousing business;
- (iv) to regulate the process of pledge, creation of charges and enforcement thereof in respect of goods deposited with the warehouse;
- (v) to promote efficiency in conduct of warehouse business;
- (vi) to make regulations laying down the standards for approval of certifying agencies for grading of goods;
- (vii) to promote professional organizations connected with the warehousing business;
- (viii) to determine the rate of, and levy, the fees and other charges for carrying out the provisions of this Act;
- (ix) to call for information from, undertaking inspection of, conducting enquiries and investigation including audit of the warehouses, accreditation agencies and other organisations connected with the warehousing business
- (x) to regulate the rates, advantages, terms and conditions that may be offered by warehousemen in respect of warehousing business;
- (xi) to specify, by regulations, the form and manner in which books of account shall be maintained and statement of accounts shall be rendered by warehousemen;
- (xii) to maintain a panel of arbitrators and to nominate arbitrators from such panel in disputes between warehouses and warehouse receipt holders;
- (xiii) to regulate and develop electronic system of holding and transfer of credit balances of fungible goods deposited in the warehouses;
- (xiv) to determine the minimum percentage of space to be kept reserved for storage of agricultural commodities in a registered warehouse;
- (xv) to specify the duties and responsibilities of the warehouseman;
- (xvi) to exercise such other powers and perform such other functions as may be prescribed

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1834 DUE FOR ANSWER ON 06.03.2018 IN THE LOK SABHA.

State-wise number of FCI depots as on 31.01.2018

SL. NO.	REGION/U.T.	COVERED									CAP			
		FCI OWNED	HIRED							TOTAL COVERED	Owned	Hired	Total CAP	Total Depots
			STATE GOVT	CWC	SWC	PEG	PWS 2010	PRIVATE PARTIES	TOTAL HIRED					
1	BIHAR	12	2	10	23	15	1	4	55	67	0	0	0	67
2	JHARKHAND	6	0	2	11	19	0	1	33	39	0	0	0	39
3	ODISHA	22	0	8	22	0	0	0	30	52	0	0	0	52
4	WEST BENGAL	23	0	3	0	0	0	7	10	33	0	0	0	33
5	ARUNACHAL	6	3	0	0	0	0	5	8	14	0	0	0	14
6	ASSAM	20	2	3	4	1	0	10	20	40	0	0	0	40
7	MANIPUR	4	1	0	0	0	0	0	1	5	0	0	0	5
8	NAGALAND	5	0	1	0	0	0	0	1	6	0	0	0	6
9	MEGHALAYA, MIZORAM, TRIPURA	14	4	0	2	0	0	0	6	20	0	0	0	20
10	DELHI	6	0	0	0	0	0	0	0	6	0	0	0	6
11	HARYANA	33	16	17	27	130	0	1	191	224	31	0	31	255
12	HIMACHAL PRADESH	6	6	3	0	3	0	0	12	18	0	0	0	18
13	JAMMU AND KASHMIR	16	1	0	0	7	0	7	15	31	0	0	0	31
14	PUNJAB	118	1	25	205	186	0	10	427	545	106	1	107	652
15	RAJASTHAN	36	0	24	67	12	0	4	107	143	2	0	2	145
16	UTTAR PRADESH	45	1	21	99	60	1	0	182	227	2	0	2	229
17	UTTARAKHAND	4	3	5	5	0	0	0	13	17	0	0	0	17
18	ANDHRA PRADESH	24	0	2	1	5	0	1	9	33	4	0	4	37
19	KARNATAKA	22	0	5	19	7	0	1	32	54	0	0	0	54
20	KERALA	23	0	0	0	1	0	0	1	24	0	0	0	24
21	TAMIL NADU	14	0	11	11	10	0	2	34	48	1	0	1	49
22	TELANGANA	11	1	7	5	6	0	0	19	30	4	0	4	34
23	CHHATTISGARH	21	1	3	12	4	0	0	20	41	0	0	0	41
24	GUJARAT	14	2	8	0	1	0	1	12	26	5	0	5	31
25	MADHYA PRADESH	19	0	2	0	0	0	0	2	21	6	0	6	27
26	MAHARASHTRA	13	0	9	24	27	2	1	63	76	4	0	4	80
27	TOTAL	537	44	169	537	494	4	55	1303	1840	165	1	166	2006

CWC: Central Warehousing Corporation
 FCI: Food Corporation of India
 SWC: State Warehousing Corporation
 PWS: Private Warehousing Scheme

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE UNSTARRED QUESTION NO. 1834 DUE FOR ANSWER ON 06.03.2018 IN THE LOK SABHA

Details of godowns and silos constructed or planned for construction by FCI in PPP mode

(Capacity in MT)

Sl. No.	State	Capacity of godowns completed	Capacity of godowns under construction	Capacity of silos completed	Capacity of silos under construction
1	Andhra Pradesh	87,800	25,000		
2	Bihar	3,29,787	60,213		2,50,000
3	Chhattisgarh	5,37,230	0		
4	Delhi	0	0		50,000
4	Gujarat	49,800	0		1,00,000
5	Haryana	34,34,959	31,680		2,50,000
6	Himachal Pradesh	24,170	88,360		
7	Jammu & Kashmir	1,55,520	85,830		
8	Jharkhand	1,93,000	95,000		
9	Karnataka	2,41,440	0		25,000
10	Kerala	5,000	0		
11	Madhya Pradesh	12,83,920	95,740		
12	Maharashtra	5,64,527	0		
13	Odisha	3,14,500	38,000		
14	Punjab	44,93,365	0	25,000	4,00,000
15	Rajasthan	2,35,000	0		
16	Tamilnadu	2,30,000	25,000		
17	Telangana	2,69,000	50,000		
18	Uttar Pradesh	14,13,627	92,500		3,00,000
19	Uttarakhand	0	10,000		
20	West Bengal	1,74,090	60,000		2,00,000
	Total	1,40,36,735	7,57,323		
North Eastern states					
21	Assam	25,000	0		50,000
	Total	25,000	0		
	Grand Total	1,40,61,735	7,57,323	25,000	16,25,000
